Annexure-6

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 19.05.2023
In accordance with Section 25(2) (e), IBC ,2016
List of operational creditors (Employees)

		•	-							The state of the s	1		
Remarks, if any	Amount or claim not admitted		Amount of any mutual Amount of contingent dues, that claim under claim may be set- verification off	Amount of contingent claim	% of voting share in CoC, if applicable	Whether share in CoC, related party? if applicable	Nature of claim	Amount of claim admitted (₹)	Amount claimed (₹)	Date of receipt	Name of employee	authorised representative, if any	SI. No.
		_				of claim admitted	Details of cl		1 received	Details of claim received		Name of	

